



Jharkhand Agency for Promotion of Information Technology
(An Autonomous body under Department of DoIT & eGov., Govt of Jharkhand)
Ground Floor, Engineer's Hostel – I, Near Golchakkar, Dhurwa, Ranchi, Jharkhand
Phone, 0651-2401040, 2401067, 2401040 email: japit_doit@rediffmail.com

Corrigendum – I eTender Ref. No.: JAP-IT/DCT/CT-MIS/02/2021 (Re-Tender) PR No.: 248417

Pre-Bid response in regard of the eTender Ref. No.: JAP-IT/DCT/CT-MIS/02/2021 (Re-Tender) regarding selection of agency for 'IT Operations and Maintenance JH-VAT Software and State GST Operations under the CT-MIS project') may be downloaded from <https://jharkhandtenders.gov.in> and same is also available on <https://jharkhand.gov.in> & <https://japit.jharkhand.gov.in>.

Sd/-

**Chief Executive Officer,
JAP-IT, Ranchi**

PR 249767 (Information Technology) 21-22 (D)



TENUGHAT VIDYUT NIGAM LIMITED तेनुघाट विद्युत निगम लिमिटेड (A GOVT. OF JHARKHAND UNDERTAKING) CINU40101JH1987SGC013153

E-TENDERING NOTIFICATION

Ref no. : 202/21-22

Date : 16.07.2021

On behalf of TVNL, E-Tender with reverse auction is invited for the work of evacuation of Ash from Ash Pond of TTPS, its nuisance-free transportation & disposal in defined areas provided by the Plant as per schedule given below: -

Details of Tender	
NIT No	04/CIVIL/W/TVNL/RAN/2021-22
Mode of Tender	ONLINE Bidding System
Type of Tender	Open Tender Two Part
Estimated Cost	Rs 2,71,18,264.79 plus GST as applicable.
Due date & time of online submission of bids.	Up to 2:00 PM on 10.08.2021
Due date & time of off-line submission of bids.	Up to 4:00 PM on 11.08.2021
Due date & time of opening of part-I (Techno-commercial) bid ON-LINE.	At 11:00 AM on 12.08.2021
Due date & time of opening of part-I (Techno-commercial) bid OFF-LINE.	AT 4:00 PM on 12.08.2021
Tender Fee	Rs 15,000.00
Earnest Money Deposit.	Rs 5,42,000.00
Period of Work	06 months.
Due date and time of opening of price bid	Will be communicated to the techno-commercially qualified bidders.

For more details and downloading of tender documents, please visit the website: www.tenderwizard.com/TVNL

Sd/-

PR 249745 Tenughat Vidyut Nigam Ltd.(21-22).D

ESE (A&A/Civil)



R & L Section, Circle Office, Bells House
21, Camac Street, Kolkata - 700 016

CORRIGENDUM

With reference to the E-auction Sale Notice, published in this Newspaper on 16.07.2021, the Liability of M/s. Ridhi Sidhi Vincom Pvt. Ltd. (Sl. No. 1) should be read as Rs. 9,18,52,231.82 instead of Rs. 91,85,231.82. Rest of the matter remains unchanged. Inconvenience caused is regretted.

Date : 19.07.2021
Place : Kolkata

Authorised Officer
Canara Bank

Form No. INC- 26 (Pursuant to Rule 30 Companies (Incorporation) Rules, 2014)

Advertisement to be published in the newspaper for change of registered office of the company from one state to another

BEFORE THE CENTRAL GOVERNMENT
(REGIONAL DIRECTOR), EASTERN REGION, KOLKATA

In the matter of sub-section (4) of Section 13 of Companies Act, 2013 and clause (a) of sub-rule (5) of rule 30 of the Companies (Incorporation) Rules, 2014

AND

In the matter of Perfect Accounting & Shared Services Private Limited

(CIN: U74140WB2000PTC091612)

having its registered office at 2E Alipore Avenue Kolkata-700027, West Bengal.

-APPLICANT

[Pursuant to Rule 30 Companies (Incorporation) Rules, 2014]

Notice is hereby given to the General Public that the Company proposes to make application to the Central Government under Section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra Ordinary General Meeting held on Wednesday, 30th June, 2021 to enable the Company to change its Registered office from the "State of West Bengal" to the "National Capital Territory of Delhi"

Any person whose interest is likely to be affected by the proposed change of the Registered Office of the Company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint form or cause to be delivered or send by registered post of his/her objections supported by an Affidavit stating the nature of his/her interest and grounds of opposition to The Regional Director, Eastern Region at Nizam Palace, II MSO Building, 3rd Floor, 234/4 A.J.C Bose Road, Kolkata-700020, West Bengal within fourteen (14) days of the date of publication of this notice with a copy to the applicant company at its Registered Office address mentioned below:

2E Alipore Avenue Kolkata-700027, West Bengal.

Perfect Accounting & Shared Services Private Limited

Sd/-

Yash Vardhan Singhania

Date : 19.07.2021
Place: Kolkata

Whole-time Director
DIN: 07765165

Perfect Accounting & Shared Services Private Limited

Sd/-

Yash Vardhan Singhania

Date : 19.07.2021
Place: Kolkata

Whole-time Director
DIN: 07765165



Central Coalfields Limited
A Minor Company
(A Subsidiary of Coal India Limited)

NOTICE

"All the tenders issued by CIL and its Subsidiaries for procurement of Goods, Works and Services are available on websites of Coal India Ltd. www.coalindia.in/respective Subsidiary Company (CCL, www.centralcoalfields.in), CIL e-procurement portal <https://coalindiatenders.nic.in> and Central Public Procurement Portal <https://eprocure.gov.in> in addition, procurement is also done through GeM Portal <https://gem.gov.in>"

FORM B PUBLIC ANNOUNCEMENT (Regulation 12 of the Insolvency and Bankruptcy Code of India (Liquidation Process) Regulations, 2016) FOR THE ATTENTION OF THE STAKEHOLDERS OF Glaze Infrastructure private Limited.]

Sl. No.	PARTICULARS	DETAILS
1.	Name Of Corporate Debtor	Glaze Infrastructure Private Limited
2.	Date of Incorporation of Corporate Debtor	
3.	Authority under which Corporate Debtor is Incorporated/ registered	ROC Kolkata
4.	Corporate Identification No. / Limited Liability Identification No. of corporate debtor	U45400WB2008PTC131298
5.	Address of the registered office and principal office (if any) of corporate debtor	HOMELAND, 18B, Ashutosh Mukherjee Road, 3 rd Floor, Unit - 316, Kolkata WB 700020 IN
6.	Date of closure of Insolvency Resolution Process	17/03/2021
7.	Liquidation commencement date of corporate debtor	18/03/2021
8.	Name and registration number of the insolvency professional acting as liquidator	Krishnaswami CVR IBBI/IPA-001/IP/P-01302/2018-19/12217
9.	Address and e-mail of the liquidator, as registered with the Board	ipcvrswami@gmail.com Flat B 2 Second Floor Arburur plot, 449, NSC Bose Road, Mahanayatala Garia Kokata 700084
10.	Address and e-mail to be used for correspondence with the liquidator	liquidation.gipl@gmail.com C/O Ascent and Partners Second Floor , Vinayak Apartments, 25 Kanunmoyee Ghat Road, Kolkata 700082
11.	Last date for submission of claims	18/08/2021

Notice is hereby given that the National Company Law Tribunal Kolkata has ordered the commencement of liquidation of the **Glaze Infrastructure Private Limited** on **18th March 2021**. The stakeholders of **Glaze Infrastructure Private Limited** are hereby called upon to submit their claims with proof on or before 18th Aug 2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator
Krishnaswami CVR

Date : 19th July 2021
Place: Kolkata

Sd/-

Krishnaswami CVR



FULLERTON INDIA HOME FINANCE COMPANY LIMITED

Corporate Office : Floor 6, B Wing, Supreme IT Park, Supreme City, Powai, Mumbai 400 076.
Regd. Office: Megh Towers, Floor 3, Old No.307, New No.165, Poonamallee High Road, Maduravoyal, Chennai-600095

DEMAND NOTICE

UNDER THE PROVISIONS OF THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 ("the Act") AND THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 ("the Rules")
The undersigned being the authorized officer of Fullerton India Home Finance Company Limited (FIHFC) under the Act and in exercise of powers conferred under Section 13 (12) of the Act read with the Rule 3, issued Demand Notice(s) under Section 13(2) of the Act, calling upon the following borrower(s) to repay the amount mentioned in the respective notice(s) within 60 days from the date of receipt of the said notice. The undersigned reasonably believes that borrower(s) is/are avoiding the service of the demand notice(s), therefore the service of notice is being effected by affixation and publication as per Rules. The contents of demand notice(s) are extracted herein below:

Sr. No.	Name of the Borrower(s)/ Co-Borrower (s)	Demand Notice Date & Amount	Description of secured assets (Immovable Property)	Sr. No.	Name of the Borrower(s)/ Co-Borrower (s)	Demand Notice Date & Amount	Description of secured assets (Immovable Property)
1	(LAN: 603507110340086) 1. Maruf Hossian Gazi S/o Badruzzaman Gazi 2. Arif Hossian Gazi D/o - Badruzzaman Gazi 3. M/s Indian Shoe House Add.1: Uttar Kashinagar Purandarpur, Mathurapur, South 24, Parganas-743349 Add.2: Vill-Chandpasha, PO-Purandarpur, PS Raydighi, South 24 PGS, Pin-743349	31-05-2021 ₹ 13,15,383.38/- (Rs. Thirteen Lakh(s) Fifteen Thousand Eighty Three and Parse Thirty Eight Only) NPA Date: 30.04.2021	All That Piece And Parcel of Land Measuring About 04 5/8 Equivalent To 4.625 Sataks Forming Part of R.S. & L.R. Dag No. 1058 Under R.S. Khatian No. 134 Corresponding To L.R. Khatian No. 2326, J.L.No. 50 Corresponding To Hal J.L. No. 105 in Mouza Uttar Kashinagar Under P.S. Roydighi in the District South 24 Praganas Within the Limits of Cossipore Gram Panchayat.	9	(LAN: 603507510086095) 1. Sushanta Nandy S/o Subhas Chandra Nandy 2. Supriya Nandy W/o Subhas Chandra Nandy Add.: 55/4 B.N Sarani Barrackpore(M) Nonachandarpur, North 24 Parganas 700122	29-06-2021 ₹ 6,22,381.20/- (Rs. Six Lakh Twenty Two Thousand Three Hundred Eighty One & Twenty Paise Only) NPA Date : 31.05.2021	Subash Bhawan At 55/4 B.N. Sarani RS Dag No. 932, L.R. Dag No 3283, RS Khatian No. 575, L.R. Khatian No 4054, J.L No.3 Mouza Nona PS Titagarh, Kolkata.
2	(LAN: 603507210271508) 1. Abhijit Dey S/o Biswanath Dey 2. Biswanath Dey S/o-Akshay Kumar Dey Add.1: Q-155/14, Mansha Row, Garden Reach, Kolkata - 700024 Add.2: Sun Pharma Laboratories Limited- 6C, Rameshwar Saha Road, Near Opposite Park Circus Ladies Park, Kolkata, West Bengal -700014	31-05-2021 ₹ 9,71,790.68/- (Rupees Nine Lakh(s) Seventy One Thousand Seven Hundred Ninety and Paise Sixty Eight Only) NPA Date: 30.04.2021	All That Land Measuring About 1 Cottahs, 1 Chittkats And 33 Sq.ft. Together With Brick Built Wall With Tile Shed Roof Measuring About 120 Sq.ft. Forming Part of Dag No. 130 Under Khatian No.128, Sheet No.100 in Mouza Garden Reach Under P.S. Metiabruz in the District South 24 Parganas Presently Known And Numbered as Municipal Premises No. Q-155/14/A, Manasha Row, Kolkata-700024 Under Municipal Ward No.136 Within the Limits of Kolkata Municipal Corporation. Boundaries: North : Land of Biswajit Dey, South : Land of Jiban Kumar Dey, West : Tank of Kailash Ch. Pal, East: Tank of Kamakhya Pal.	10	(LAN: 603507510131566 and 603507510326784) 1. Chaitali Dutta D/o Satyaranjan Sengupta 2. Ranjit Dutta 3. The Ladies Corner Thrup. Prop. Chaitali Dutta Add.1: 64/A/2 Neta Ji Subhash Road Serampur Uttarpara, Hooghly West Bengal 712258 Add.2: 22/A B.P.M.B Sarani Hooghly 712232	05-06-2021 ₹ 11,27,665.54/- (Rs. Eleven Lakh Twenty Seven Thousand Six Hundred Fifty Five and Fifty Four Paise Only) NPA Date: 31.05.2021	All Piece and Parcel Property Bearing:- Property Residential Flat No 044 Ground Floor N-Eside of Pioneer Bhawan at Holding No 64/A Netaji Subhashan Road PO & PS Uttarpara Hooghly, West Bengal.
3	(LAN: 603507210455383 & 603507210365685) 1. Arabinda Das S/o - Kartick Das 2. Jhuma Das D/o - Anita Das 3. M/s The Nirmala Nursery Add.1: 2B, Rajani Banerjee Road, Purba Barisha, South 24 Parganas, Kolkata-700008 Add.2: Vill-Joychandipur, P.O. Bakrahat, P.S. Bishnupur, South 24 Parganas-743377	31-05-2021 ₹ 1,26,49,337.45/- (Rupees One Crore Twenty Six Lakh(s) Forty Nine Thousand Three Hundred Thirty Seven and Paise Forty Five Only) NPA Dt. 30.04.2021	Property No.1 All That Piece And Parcel of Land Measuring About 1080 Sq.ft. Equivalent to 2.4750 Sataks Along With Structures Standing Thereon Forming Part of R.S. & L.R. Dag No.766 Under R.S. Khatian No. 243, J.L. No. 43, Touzi Nos.397 & 398 in Mouza Sanjua Under P.S. Bishnupur in the District South 24 Within the Limits of Bakhrathat Gram Panchayat. Bounded: North: Nibaran Dutta Road, South: Animesh Mondal, East: By P.K. Motors, West: By 7ft Wide Road.	11	(LAN: 603507510441700) 1. Biswajit Das, 2. Nilima Das, 3. Ranjit Das 4. M/s Sushanta Fish Centre, 5. Mrs Supri Das Add.1: Kazipara, Barasat-1 North 24, Parganas-700124. Add.2: 11, Jessore Road (East) North 24, Parganas-700124. Add.3: Pallabara Road, Bongaon, North 24 Parganas 743235	29-06-2021 ₹ 42,50,375.39/- (Rupees Forty Two Lakh(s) Fifty Thousand Three Hundred Seventy Five and Thirty Nine Paise Only) NPA Dt. 31.05.2021	All part and parcel of Holding No 41/A/7, Nandagarh, Mouza-Uttarhat, Dag No 28 And 29, J.L No 78 R.S. No 264, Touzi No. 146, PS Barasat Under Barasat Municipality.
4	(LAN: 603507210531282) 1. Dibyendu Chaklanabish, Through His Legal Heirs S/o Kumud Ranjan Chaklanabish 2. Shuvendu Chaklanabish S/o Dibyendu Chaklanabish Add.1: College Pally Telent Para CT Titagarh, North 24 Parganas, Kolkata-700121 Add.2: West Bengal Police, Konnagar Top Thana Uttar Para Dist Hooghly, West Bengal-712235	31-05-2021 ₹ 8,04,371.5/- (Rupees Eight Lakh(s) Four Thousand Three Hundred Seventy One and Paise Five Only) NPA Date: 30.04.2021	All That Piece And Parcel of Land Measuring About 01 Cottah and 04 Chittkats Together With Structure Measuring About 200 Sq.ft. Standing Thereon Forming Part of R.S. and L.R. Dag No.3486 Under R.S. Khatian No. 1446 Corresponding To L.R. Khatian No. 1900 in Mouza Telenipara Under P.S. Titagarh in the District North 24 Parganas Within the Limits of Seuli Gram Panchayat. Boundaries: North : Plot of Tarak Samasta, South: Plot No 5, East: Plot of Ravindra Narayan Singh Roy, West: 9 Ft Kaccha Road.	12	(LAN: 603507510508664 and 603507510508683) 1. Uday Chakarbarti S/o Bishwnath Chakarbarti 2. Jabarani Chakarbarti W/o Tarapati Chakarbarti 3. Sri Durga Polato Bhandar Add.1: Uttar Para Deasna Ausgram Burdwan 713128. Add.2: Village Deyasa Para, Purba Para Ausgram Burdwan 713128.	29-06-2021 ₹ 22,40,040.82/- (Rupees Twenty Two Lakh(s) Fifty Thousand Forty and Eighty Two Paise Only) NPA Date: 31.05.2021	All piece and parcel property bearing:- Land Measuring 3 Decimals in L.R. Plot No 1504, L.R. Khatian No 890 J.L. No 114, Mouza Deyras, PS Ausgram Distt Purba Dardhaman Alongwith Building and Structure in or upon the above Land Under Ghuskar 2 No Gram Panchayat.
5	(LAN: 603507210271508) 1. Abhijit Dey S/o Biswanath Dey 2. Sun Pharma Laboratories Limited 3. Biswanath Dey Add.1: Q-155/14, Mansha Row, Garden Reach, Kolkata - 700024. Add.2: 6C, Rameshwar Saha Road, Near Opposite Park Circus Ladies Park, Kolkata, West Bengal -700014.	31-05-2021 ₹ 9,71,790.68/- (Rupees Nine Lakh(s) Seventy One Thousand Seven Hundred Ninety and Paise Sixty Eight Only) NPA Date: 30.04.2021	All that land measuring about 1 Cottahs, 1 Chittkats And 33 Sq.ft. together with Brick Built Wall with Tile Shed Roof Measuring About 120 Sq.ft. Forming Part of Dag No. 130 Under Khatian No. 128, Sheet No. 100 in Mouza Garden Reach Under P.S. Metiabruz in the District South 24 Parganas Presently Known and Numbered as Municipal Premises No. Q-155/14/A, Manasha Row, Kolkata-700024 Under Municipal Ward No. 136 within the limits of Kolkata Municipal Corporation. Boundaries:- North- Land Of Biswajit Dey, South- Land Of Jiban Kumar Dey, West- Tank Of Kailash Ch. Pal, East- Tank Of Kamakhya Pal.	13	(LAN: 603507510432239 and 603507510433328) 1. Subhendu Mukherjee 2. Monika Mukherjee 3. Sathi Mukherjee 4. Contractor of Stone and Chips Supplier Add.1: 19 Nischintapur Dumka Road, 731224 Add.2: Village Kharbona Para Near Durga Mandir Rampurhat Post Office Kharbona - 731224.	29-06-2021 ₹ 89,75,544.45/- (Rupees Eighty Nine Lakh(s) Seventy Five Thousand Five Hundred Forty Four and Forty Five Paise Only) NPA Date: 31.05.2021	All piece and parcel property bearing:- Land Measuring 4.5 Decimal of which 4 Decimals have been recorded in R.S. and L.R. Plot No.462/1230, L.R. Khatian No 1282, J.L No.78 Mouza Srijala PS Rampurhat Distt Birbhum. alongwith Building and structure in or upon the above Land Under Rampurhat Municipality Holding No 84(A) Ward No. 3 And Land Measuring 13 Decimal in R.S. and L.R. Plot No 4154/L.R. Khatian No. 1768, J.L. No.22 Mouza Kanduri P.S. Ramourhat Distt- Birbhum along with the building and structure in or upon the above Land Under Bonhat Gram Panchayat.
6	(LAN: 603507210310813) 1. Nandarani Naskar W/o Jaydeb Naskar 2. Jaydeb Naskar 3. M/s JN Enterprise, Through Proprietor Nandrani Naskar & Jaydeb Naskar Add.1: Biplabi Kanailal Bhattacharya Road, Jaynagar Majipur, 5 No.Ward, South 24 Parganas-743337. Add.2: 24/4, Biplabi Kanailal Bhattacharya Road, Jaynagar Majipur, 5 No Ward, South 24 Parganas-743337.	29-06-2021 ₹ 17,37,689.76/- (Rs. Seventeen Lakh(s) Thirty Seven Thousand Six Hundred Eighty Nine and Seventy Six Paise Only) NPA Date: 31.05.2021	All that land measuring about 2248 Sq. Feet Equivalent to 5.15167 Decimals Equivalent to 03 Cottars and 12 Sq Ft. together with Tin Shed Structure Measuring About 100 Sq.ft. (covered Area) Standing Thereon Forming Part of R.S./L.R Dag No 1337 Under RS Khatian No 863 Corresponding to L.R. Khatian No 7589. J.L No 383 Im Moza Majipur Under P.S Jayanagar in District South 24 Pargana Presently Known as Municipal Holding No 24/3 BK Bhattacharjee Under Municipal Ward No 5 within the limit of Jayanagar Majipur Municipality.	14	(LAN: 608507210417627 and 608507510419463) 1. Asha Bhattacharjee 2. Vivek Bhattacharya 3. Sourav Bhattacharjee Add.: Niribili Apartment, South Babupara Seema Sarani, Siliguri PO-Siliguri Town Distt - Darjeeling.	02-07-2021 ₹ 29,89,964.94/- (Rupees Twenty Nine Lakh(s) Eighty Nine Thousand Nine Hundred Sixty Four and Ninety Four Paise Only) NPA Date: 31.05.2021	All piece and parcel property bearing:- Property Residential Flat Measuring 950 Sq Ft Including 20% Super Built Up Area, in the Front Side (South West Corner) of the 1st Floor, of the Three Storied Residential Building know as Niribili Apartment, Including Proportionate Undivided Share of the Land Measuring 7 Kathas on which the Said Building Stands Situated with Mouza Siliguri Ganga Kaikunthapur, J.L No 110(88) Identified as Holding No. 4473/96/1 of Ward No 26 of Siliguri Municipal Corporation Police Station Siliguri Distt. Darjeeling Babupara.
7	(LAN: 603507210455383 & 603507210365685) 1. Arabinda Das S/o Kartick Das 2. M/s The Nirmala Nursery 3. Jhuma Das D/o Anita Das Add.1: 2B Rajani Banerjee Road, Purba Barisha, South 24 Parganas, Kolkata - 700008. Add.2: Forming part of R.S./L.R. Dag Nos. 766 (2.89 Decimal) under L.R. Khatian No. 1535 and L.R. Dag No. 767 (0.41 Decimal) under L.R. Khatian No. 1549, R.S. Khatian No. 243 in Mouza Saluja, J.L. No. 43 under P.S. Bishnupur in the District South 24 Parganas within the Limits of Bakhrathat Gram Panchayat Pin - 743377. Add.3: Vill-Joychandipur, P.O. Bakrahat, P.S. Bishnupur, South 24 Parganas - 743377.	31-05-2021 ₹ 1,26,49,337.45/- (Rupees One Crore Twenty Six Lakh(s) Forty Nine Thousand Three Hundred Thirty Seven and Paise Forty Five Only) NPA Date: 30.04.2021	All that piece and parcel of land measuring about 1080 Sq.ft. Equivalent to 2.4750 Sataks along with structures standing thereon forming part of R.S. & L.R. Dag No. 766 Under R.S. Khatian No. 243, J.L. No. 43, Touzi Nos. 397 & 398 in Mouza Sanjua Under P.S. Bishnupur in the District South 24 within the limits of Bakhrathat Gram Panchayat. Bounded: North: Nibaran Dutta Road, South: Animesh Mondal, East: By P.K. Motors, West: By 7ft Wide Road	15	(LAN: 608507510647102) 1. Minmoy Singha 2. Ranjit Singha 3. M/s Min Ice Cream Factory Add.: Bhalukgura, Kharibari, Katir, Darjiling Near Bhalukgura More, Siliguri	29-06-2021 ₹ 11,71,989.30/- (Rupees Eleven Lakh Seventy one Thousand Nine Hundred Eighty Nine and Thirty Paise Only) NPA Date: 31.05.2021	All part and parcel of land measuring 0.09 Acres or 9 Decimal Recorded in Old Khatian No. 104 Corresponding to L.R. Khatian No 'S' 568 for the Land Measuring 0.04 Acres or 4 Decimal and 569 for the Land Measuring 0.05 Acres or 5 Decimals, RS Plot No 66.23 and 22 Corresponding to LR Plot No 86.90 and 91 of Mouza Kati Ji No.36 Police Station Kharibari within Kharibari Panisali Gram Panchayat District Darjeeling.
8	(LAN: 603507210531282) 1. Dibyendu Chaklanabish Through His Legal Heirs S/o Kumud Ran Jan Chaklanabish 2. Shuvendu Chaklanabish S/o - Dibyendu Chaklanabish Add.1: College Pally Telent Para CT Titagarh, North 24 Parganas, Kolkata - 700121. Add.2: West Bengal Police, Konnagar Top Thana Uttar Para Dist Hooghly, West Bengal-712235	31-05-2021 ₹ 8,04,371.5/- (Rs. Eight Lakh(s) Four Thousand Three Hundred Seventy One and Paise Five Only) NPA Date: 30.04.2021	All that piece and parcel of land measuring about 01 Cottah and 04 Chittkats together with Structure Measuring About 200 Sq.ft. Standing Thereon Forming Part of R.S. and L.R. Dag No. 3486 Under R.S. Khatian No. 1446 Corresponding to L.R. Khatian No. 1900 in Mouza Telenipara Under P.S. Titagarh in the District North 24 Parganas within the limits of Seuli Gram Panchayat. Boundaries:- North- Plot Of Tarak Samasta, South- Plot No 5, East- Plot Of Ravindra Narayan Singh Roy, West- 9 Ft Kaccha Road.	16	(LAN: 603507510436259) 1. Smi. Java Sinha W/o Late Saikat Sinha 2. Amitabha Sinha Roy S/o Samarendra Nath Sinha Roy Add.1: Premises No- P-240, Hindustan Park, 1st Floor, Flat Number-1B, PS-Gariahat, Under Kolkata Municipal Corporation Ward No -86, Sarat Bose Road, Kolkata West Bengal-700029 Add.2: Flat Number - 5C, 6/2/A/3, Banamali Ghosal Lane On James Long Sarani, Police Station - Behala, Kolkata - 700034. Add.3: 108B, MG Road, Haridvepur, South 24 Pargana West Bengal - 700082.	19-06-2021 ₹ 64,69,301.49/- (Rs. Sixty Four Lakh Sixty Nine Thousand Three Hundred One and Forty Nine Paise Only) NPA Date: 31.05.2021	(SAID PREMISES) All that Piece and parcel of the Land containing by 6(six) cottahs 13(thirteen) chittkats and 5(five) sq. ft. be the same a little more or less lying situated at and being premises No P-240, Hindustan Park, Police Station Gariahat, Kolkata - 700029 therewith being butted and bounded as follows - Bounded as : On the North - By Hindustan Park, On the East - By Premises No 74/1 Hindustan Park, On the South - By Premises No 245, CIT Scheme No XLVII, On the West - By Partly Plot No 241 CIT Scheme No XLVII
				(THE SAID FLAT) All THAT the semi furnished residential Flat No. 1B on the first floor of the building situated at the said premises (more fully and particularly mentioned and described in the second schedule) written containing by admeasuring super build up area 1703 Sq Ft be the same or little more or less together with two numbers of covered car parking spaces in the ground floor measuring an area of 270 Sq Ft be the same or little less and together with the undivided impartibly proportionate share or interest in the land comprised in the said premises and attributable to the said flat and also togetherwith the proportionate share or interest in the common parts portion areas facilities and amenities comprised in the said building.			
				05-07-2021 ₹ 56,429,447.41/- (Rs. Four Lakh, Fifty Six Thousand, Four Hundred, Twenty Nine & Forty One Paise Only) NPA Date: 30.04.2021			

The borrower(s) are hereby advised to comply with the demand notice(s) and to pay the demand amount mentioned therein and hereinabove within 60 days from the date of this publication together with applicable interest, additional interest, bounce charges, cost and expenses till the date of realization of payment. The borrower(s) may note that FIHFC is a